

IN THE HIGH COURT OF BOMBAY AT GOA

(LD-VC-CW-41/2020)

Laxmibai Narayan Prabhu & ors. Petitioners.

Vs

Medha Nagesh Prabhu & ors. Respondents.

Shri M. B. D'Costa, Senior Advocate with Ms. K. Betquekar, Advocate for the petitioners.

Shri S. G. Desai, Senior Advocate with Shri P. Shirodkar, Advocate for the respondent nos. 1,6,7 and 8.

Shri S. Usgaonkar, Senior Advocate with Ms.T. Ghanekar, Advocate for the respondent nos.10 to 15.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 18th August 2020.

P.C.

The learned Senior Counsel for the respondent nos.6 to 8 seeks time to file reply. The learned counsel for the petitioner, however, protests and wants the matter taken up without further delay.

To provide one last chance for the respondent nos.6 to 8 to complete the pleadings, post the matter on 27.8.2020.

DAMA SESHADRI NAIDU, J.

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